

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.1 – IA 988 of 2023
In
CP(IB) 844 of 2019

Proceedings under Section 10 IBC

IN THE MATTER OF:

Alcock Ashdown(Gujarat) Ltd

.....Applicant

.....Respondent

Order delivered on 13/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Thakkar, Advocate for the applicant in
IA 988 of 2023

For the Respondent :

ORDER

IA 988 of 2023

Issue notice to the Resolution Professional.

Applicant is directed to serve the notice and file affidavit of service along with proof within two weeks.

List the matter on 26.10.2023

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)